

(c) whether there is any proposal to establish an auto-telephone exchange in Junagarh in Gujarat; if so, since when the proposal is pending before Government; and

(d) what are the reasons for not establishing Auto - Telephone Exchange at Junagarh and when it is likely to be established?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Following cities have manually operated exchanges having more than 2,000 lines (1) Anand (2) Junagarh (3) Navsari (4) Surrendranagar (5) Bhuj (6) Broach (7) Jetpur.

(b) Manual exchanges are converted into auto-exchange on the basis of following criteria:

- (i) District Headquarter.
- (ii) Manual exchanges of over 1500 lines capacity.
- (iii) Longer pending demand.
- (iv) Requirement of STD.

(c) Yes, Sir, proposal to automatise Junagarh is under consideration since 1977.

(d) Building for housing the Auto-exchange could not be available earlier. Now it is almost complete. It is now hoped to commission auto exchange at Junagarh by the end of next year.

Guidelines for appointment of Dealerships

9895. SHRI A. C. DAS : Will the Minister of ENERGY be pleased to state :

(a) whether revised guidelines have been issued by Government to oil industry on the appointment of dealerships;

(b) if so, what are those guidelines; and

(c) the programme of Government in

appointing the dealer for diesel, kerosene and petrol during 1983-84?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) Yes, Sir.

(b) A copy of the revised guidelines has already been laid on the Table of the House in reply to Lok Sabha Unstarred Question No. 3837 for 22-3-1983.

(c) As a part of their programme, the oil companies plan to put up about 621 retail outlets and 320 SKO/LDO dealerships during the current year all over the country.

Broadcast of Election Campaign by A.I.R.

9896. DR. KRUPASINDHU BHOI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the coverage given to the various parties during the recent Assembly elections;

(b) whether allegations have been made about alleged bias in reporting the election campaign by A.I.R.; and

(c) if so, the facts of the matter and the steps taken to clear the air?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The information is not available in a compiled form nor can it be compiled in a reasonable time since the labour involve scrutiny of thousands of news bulletins.

(b) and (c) Some complaints regarding the coverage of recent Assembly Elections were received, but on investigation they were not found to be based on facts.